

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

No.: 199

Dated: 20.05.2017

Consequent upon the appointment of seven Junior Assistants in Subordinate Courts of Jammu Province pursuant to High Court order No. 176 dated 17.05.2017 after operating the waiting lists, the following adjustments/postings of these newly appointed Junior Assistants and transfers thereof are made in the Subordinate Courts of Jammu Division:

1. Shri Yasar Arfat S/o Noor Ahmad R/o Vill. Malhar, Moh. Nelhew, Billawar Kathua appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/Criminal Clerk in the Court of Additional Special Mobile Magistrate (Munsiff), Billawar against available vacancy.
2. Ms. Indu Raina D/o Rattan Lal Raina R/o H. No. 543, Subash Nagar, Jammu appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Civil Clerk in the Court of Special Mobile Magistrate (Sub Judge), Jammu against available vacancy.
3. Shri Ajaz Ahmed S/o Abdul Qayoom R/o Vill: Kursari, Bhaderwah Doda appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/Copyist in the Court of Principal District & Sessions Judge, Kishtwar vice Ms. Mehnaz Bano.
4. Shri Mohammad Rafi S/o Mohammad Hanief R/o Fazalabad-B, Surankote, Poonch appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Civil Clerk in the Court of Special Mobile Magistrate (Sub Judge) , Poonch against available vacancy.
5. Shri Ashu Sagotra S/o Sham Lal R/o H. No. 306, Old Basti Bahu Fort, Jammu appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Copyist in the Court of Munsiff/JMIC, Sunderbani against available vacancy.
6. Ms. Preeti Sangotra D/o Prabhu Das Sangotra R/o H. No. 97, JMC 365 Chand Nagar, Jewel Chowk, Jammu appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/Copyist in the Court of Additional District Judge (Matrimonial Cases), Jammu against available vacancy.
7. Shri Koshal Kumar S/o Anar Singh R/o Kakol, Bhaderwah, Doda appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior

Assistant/ Civil Clerk/Cr. Clerk in the Court of Munsiff/JMIC, Kishtwar vice Ms. Ruchi Raina.

8. Ms. Ruchi Raina, Junior Assistant/Civil /Cr. Clerk in the Court of Munsiff/JMIC, Kishtwar is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic) Doda vice Ms. Nidhika Chandail.
9. Ms. Nidhika Chandail, Criminal Clerk/Junior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Doda is transferred and posted as Copyist/Junior Assistant, in the Court of Additional District & Sessions Judge, Doda vice Ms. Iqra Rubhan Malik who is presently attached with the Court of Principal District & Sessions Judge, Bhaderwah.
10. Ms. Iqra Rubhan Malik, Copyist/Junior Assistant in the Court of Additional District & Sessions Judge, Doda presently attached with the Court of Pr. District & Sessions Judge, Bhaderwah is transferred and posted as Civil Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Bhaderwah against available vacancy.
11. Ms. Farhana Bano, Junior Assistant/ Junior Ahlimad, Principal District & Sessions Court, Kishtwar is transferred and posted as Copyist/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Bhaderwah against available vacancy.
12. Ms. Mehnaz Bano, Copyist/Junior Assistant, Principal District & Sessions Court, Kishtwar is transferred and posted as Cr. Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Bhaderwah against available vacancy.

Note:

- i) All the new appointees shall join their place of postings within a period of 15 days from the date of receipt of the Order. In case any appointee fails to join within the stipulated period of 15 days, his/her appointment shall be cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to get all the testimonials of appointees verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his/her appointment shall be deemed to be cancelled ab-initio and he/she shall have no claim on his/her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

By Order.


(Jawad Ahmad)

**Principal Secretary to
Hon'ble the Chief Justice**

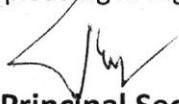
No.: 1395-1417/PSY

Dated: 20-05-2017

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.
...for information.
- 3-8. Pr. District & Sessions Judge, Jammu/ Kathua/ Rajouri/Bhaderwah/Kishtwar/Poonch.
9. Additional District Judge (Matrimonial cases), Jammu.

10. Additional District & Sessions Judge, Doda.
- 11-13. Special Mobile Magistrate (Sub Judge), Jammu/Poonch/Bhaderwah.
- 14-15. Munsiff/JMIC, Sunderbani/Kishtwar.
19. Munsiff Mobile Magistrate (T), Doda.
20. Additional Special Mobile (Munsiff), Billawar.
..... for information and necessary action.
21. Shri/Ms. _____
..... for information and compliance.
22. Order File.
23. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.


**Principal Secretary to
Hon'ble the Chief Justice**